

F.No. Stds/O&F/Notification (16)/FSSAI-2019
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 04th September, 2019

Subject: Direction under 16 (5) of Food Safety and Standards Act, 2006 regarding operationalisation of Food Safety and Standards (Food Products Standards and Food Additives) amendment Regulations, 2019.

In exercise of the power conferred under section 92 of the Food Safety and Standards Act 2006, FSSAI has framed draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2019 related to revision of the limits of the parameter refractive index in the standards of the coconut oil (copy enclosed)

2. The draft regulations are in the process of being notified and the process of draft notification, consideration of comments, if any that may be received thereon and the finalization of these regulations is likely to take some time. Meanwhile, to address the issue of the food business operators to comply with the present standard of coconut oil for the said parameter and to harmonize with the international standards- Codex, it has been decided to implement this parameter with immediate effect.

3. This issues with the approval of the competent authority in exercise of the power vested with Food Safety and Standards Authority of India under Section 16 (5) of Food Safety and Standards Act, 2006.


(Dr. Shobhit Jain)

Executive Director (Compliance Strategy)

To

1. All Food Safety Commissioner
2. All Authorised Officer, FSSAI
3. All Central Designated Offices of FSSAI

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI

Notice for operationalisation of draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2019

File No. Stds/O&F/Notification (16)/FSSAI-2019 The Food Safety and Standards Authority of India hereby makes the following regulation operational from 04th September, 2019.

Draft Regulations

1. These regulations may be called the Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2019.
2. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, under regulations 2.2, in sub-regulation 2.2.1 in clause (1) for the standards of coconut oil, the parameter Refractive Index at 40°C shall be substituted by following, namely:-

Refractive index at 40°C : 1.4480-1.4500